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Title: Election of two members from Lok Sabha to the Indian Nursing Council, New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): On behalf of Shri Ghulam Nabi Azad, I beg to move:

"That in pursuance of clause (o) of sub-section (1) of section 3 of the Indian Nursing Council Act, 1947, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as the Members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (o) of sub-section (1) of section 3 of the Indian Nursing Council Act, 1947, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as the Members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

*The motion was adopted.*